

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.A. 11/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Lokesh Vs Anjanna	M P Mohana
ARGUMENTS				
2	Misc 3/2020 (ARGUMENTS)		Ramalingaiah alias Ramalingappa since dead by his L.Rs. Vs The Special Land Acquisition Officer	P.R.Jayarangaiah
3	O.S. 45/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Manjula Vs Lakshamma	E.HANUMANTHARAYAPPA
4	Misc 2/2020 (ARGUMENTS)		Smt. Sharadamma Vs The special land Acquisition Officer,	P.R.Jayarangaiah
5	O.S. 33/2017 (JUDGEMENT) IA/1/2017		Sunil Kumar Vs Rajanna	C G Sathyanarayan
6	EX 1/2009 (FOR BALANCE)		Shanthamma, 48 years, Vs K.S.Siddaiah, 66 years,	K G N S B
7	O.S. 91/2019 (TO HEAR ON IA)		Sarvamangala Also Known as Sarvamma Vs Renukamma	Manjunatha R
8	EX 211/2019 (STEPS)		Anusha Vs P.Murthy	Narayana.K.G
11.00 AM to 02.00PM				
9	O.S. 95/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Prema Vs Panchayathi Development Officer	Siddalingaiah B
10	O.S. 75/2019 (EVIDENCE) IA/1/2019		Manjula Vs Ganganna	P M Pushpavathi
11	M.C. 59/2019 (EVIDENCE)		Shilpa.I.S Vs Nil	Nagaraju K C
FURTHER EVIDENCE FOR PLNTF				
12	O.S. 103/2018 (EVIDENCE)		Dasegowda Vs Mariyappa	S Ranganatha

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 680/2015 (ATTACHMENT WARRANT OF MOVABLES)		State by Gubbi Police Vs Hanumanth	APP.Suneetha
2	C.C. 374/2016 (NBW TO CWs)		State By Gubbi Police Vs Shambanna aliyas Shambulingaiah	APP. M.Muniraja
3	C.C. 501/2018 (For charge)		State By Gubbi Police Vs Anantha Kumar B R	APP. T.Rakhi
4	C.C. 566/2018 (NBW to Accused)		State By Gubbi Police Vs Yatheesha	APP. T.Rakhi
5	C.C. 687/2018 (For HBC)		State By Gubbi Police Vs Raju Alias Yarodu	APP. T.Rakhi
6	C.C. 126/2019 (plea)		State By Gubbi Police Vs Chandra	APP. T.Rakhi
7	C.C. 232/2019 (NBW to Accused)		State By Gubbi Police Vs Manjunatha	APP. T.Rakhi
11.00 AM to 02.00PM				
8	C.C. 711/2018 (NBW to Accused)		State By Gubbi Police Vs Tabarej	APP. T.Rakhi
9	C.C. 93/2019 (For HBC)		State By Gubbi Police Vs Venkatesha	APP. T.Rakhi
10	C.C. 741/2019 (plea)		State By Gubbi Police Vs Niranjanmurthy B.C.	APP. T.Rakhi
11	C.C. 387/2020 (For HBC)		State By Gubbi Police Vs Nagaraju	APP Muniraju
12	CrI.Misc. 6/2019 (NOTICE)		Sumoto by Senior Civil Judge and JMFC., Court Vs Kempegowda	APP. T.Rakhi
13	C.C. 106/2016 (APPEARANCE OF ACCUSSED)		State by Gubbi Police Vs Narayana	APP.Suneetha

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Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 200/2018 (Witness summons to C/W)		State By Gubbi Police Vs Thyagaraju	APP. T.Rakhi
15	C.C. 476/2018 (Witness summons to C/W)		State By Gubbi Police Vs Manja Alias Thikkala Manja	APP. T.Rakhi
16	C.C. 533/2018 (Witness summons to C/W)		State By Gubbi Police Vs Maruthi	APP. T.Rakhi
17	C.C. 402/2019 (BOUND OVER)		State By Gubbi Police Vs Umesha GK	APP. T.Rakhi
18	C.C. 802/2019 (Witness summons to C/W)		State By Gubbi Police Vs Renuka Kumar	APP. T.Rakhi

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRON) AND JMFC,GUBBI
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	EX 92/2018 (ATTACHMENT WARRANT OF MOVABLES)		H.V.Shivanna Vs Special Land Acquisition Officer	H N Devaraja
2	EX 161/2018 (Arrest notice to J.Dr)		C.N.Dayananda Vs Special Land Acquisition Officer	H N Devaraja
3	R.A. 40/2018 (SETTLEMENT) IA/1/2018		SHIVASHANKARAPPA Vs UMADEVI	Chintamani Ramasharma Balasubrahmanyam
4	O.S. 120/2018 (SUMMONS) IA/1/2018		State Bank of India Vs Rangegowda	H Rajanna
5	R.A. 28/2019 (AWAIT) IA/1/2019		Narasimhaiah Vs Kariyamma	Mahesh D.M
6	M.V.C. 960/2019 (SETTLEMENT)		Mallikarjuna.G.R Vs Gowamma	Prasannakumar
7	M.V.C. 961/2019 (SETTLEMENT)		Ramanna Vs Gowamma	Prasanna Kumar
8	R.A. 110/2019 (NOTICE) IA/1/2019 IA/2/2019		Parameshwaraiah Vs Siddaramaiah	Nandeeshaiiah
9	R.A. 8/2020 (NOTICE) IA/1/2020 IA/2/2020		G.G.Gangadharappa alis Ganganna Vs Channegowda	K Rajkumar
10	R.A. 12/2020 (NOTICE)		Mahadevaiah Vs Thigalara Kshemabhiriddhi Sangha	Chintamani Ramasharma Balasubrahmanyam
11	FDP 7/2020 (NOTICE)		Rajalakshmi Vs Siddalingamma	Palakshaiah B C
12	M.V.C. 703/2020 (NOTICE)		Waseem Akram @ Waseem Pasha Vs H.G.Paramesh	K.C.Nagaraja
13	O.S. 76/2017 (TO COMPLY ORDER)		B G Arasaraju Vs Kempaiah	Hemanna H M
14	O.S. 66/2019 (AMENDMENT) IA/1/2019		State Bank of India Vs Putteeramma	H Rajanna

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 78/2020 (S S TO DEFENDANTS)		Rathnamma Vs Doddathimmaiah	T B Vishwanath
11.00 AM to 02.00PM				
16	O.S. 10/2017 (NOTICE) IA/6/2020		Chikkarudrappa Vs Gangamma	K M Srinivas
17	M.C. 46/2020 (NOTICE)		Vasanthakumar H Vs K N Pushpa	B S Madhusudhan
18	O.S. 32/2016 (EVIDENCE) IA/10/2019 IA/13/2020 IA/11/2019 IA/12/2020		Gowramma Vs Rajanna	H L Somasundar
19	M.C. 60/2018 (EVIDENCE) IA/1/2019		Manikanta B.S. Vs Gayithri A.V.	B S Madhusudhan
20	O.S. 118/2019 (EVIDENCE) IA/3/2019 IA/1/2019		G.S.Pallavi Vs G.V.Shivaprakash	K M Srinivas
21	O.S. 132/2019 (EVIDENCE)		Srinivasa Rao Vs Ramachandra Rao	K R Pandurangaiah
22	M.C. 64/2019 (EVIDENCE)		M.S.Rangappa Vs Sowbhagya	Siddalingaiah B
23	O.S. 184/2019 (EVIDENCE)		G.B.Nagaraju Vs Lingappa	H D Basavaiah
PLNTF EVIDENCE				
24	O.S. 58/2018 (EVIDENCE) IA/5/2020 IA/4/2019 IA/1/2018 IA/2/2018 IA/6/2020		Koushik H B Vs Kalegowda	Anil S
25	O.S. 122/2019 (EVIDENCE)		Mohamed Hussain Vs Mohamed Habbeeb Sab	K M Srinivas
26	O.S. 2/2019 (ARGUMENTS) IA/3/2019 IA/5/2019		Shankarappa Vs Shankaramma	B S Yogeesh

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 24/2019 (ARGUMENTS) IA/1/2019		Nagarathnamma Vs Jayamma	C G Sathyanarayan
28	R.A. 60/2019 (ARGUMENTS)		INDRAMMA Vs DRAKSHAYANAMMA	HLS
29	R.A. 112/2019 (ARGUMENTS) IA/1/2019		Giddaiah Vs Sudharshan	S R Ramakrishnaiah
ARGUMENTS				
30	R.A. 72/2019 (ARGUMENTS) IA/1/2019		Malamma Vs Panchayath Development Officer	K G Narayana

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL CIVIL JUDGE (JIL DN.) & JMFC
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 403/2016 (SUMMONS) IA/1/2016		Chikkamma Vs Hannappa	
SS TO DEFT. BY RPAD				
2	O.S. 309/2020 (SUMMONS) IA/2/2020		Sri. Basavalingaiah S. Vs Sri. Krishnaiah	Prameela M R
3	O.S. 319/2020 (SUMMONS) IA/1/2020		Basava Chiranth Vs Govamma	H I. Somasimrat
STEPS				
4	O.S. 334/2012 (SUMMONS)		Puttagangamma Vs Siddalingaiah	H.N.D.
5	O.S. 243/2016 (Objection) IA/1/2016		Bhagavan Krishna Vs Mudalagirishetty	B R Prabhakarmurthy
6	O.S. 343/2015 (HEARING) IA/2/2020		Thimmegowda Vs Late Thimmaiah Dead by LRs	C.S.Madhu
7	FDP 20/2016 (HEARING)		K B Manjula Vs K B Basavaraju	
8	O.S. 181/2020 (EVIDENCE)		B.M. Shobharani Vs T.V. Murthy	B Shivakumar
CROSS EXAMINATION OF PW				
9	O.S. 245/2014 (EVIDENCE) IA/1/2014 IA/4/2016		Thrumalegowda @ T.M.Gowda Vs Virupakshagowda	K.G.Narayana
FURTHER EVIDENCE FOR DEFND				
10	O.S. 41/2014 (EVIDENCE) IA/1/2014		Gangabonnaiah Vs Naraswgowda	B.Eraiah
ARGUMENTS BY ADV. PLFFS.				
11	O.S. 325/2011 (ARGUMENTS)		Uma Vs Renuka Prasta	Ksheerkumaraswamy B.S.K.
11.00 AM to 02.00PM				
12	O.S. 274/2012 (SUMMONS) IA/1/2012		B Shivananjappa Vs Nagaraju	C.R.Balasubrahmanyam
13	O.S. 265/2013 (SUMMONS) IA/1/2013		Chandrabhakaraiiah Vs Gangamma	AbdulManali

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 307/2020 (SUMMONS) IA/1/2020		M.L. Shyla Vs M.L. Shashi Rekha	B G Sathish
15	O.S. 115/2012 (Objection)		G.s.Manjunth Vs Umesh	
16	Misc 11/2019 (Objection) IA/1/2019		Rathnamma Vs Nagaraju	T S Ravi
17	O.S. 361/2019 (EVIDENCE) IA/1/2019		S.Saroja Vs S.B.Manjula	Himanand D C
CROSS EXAMINATION OF DW				
18	O.S. 61/2012 (EVIDENCE) IA/1/2012		Dhanalakshamma @ Sarojamma Vs Nagamma	S.Ranganath B.C.
DEFN EVIDENCE				
19	O.S. 91/2014 (EVIDENCE)		Siddagangamma Vs Vaggaiiah	S.Ranganatha
20	O.S. 99/2011 (ARGUMENTS)		VEDAVATHI Vs B.L.HANUMANTHAIAH	H.D. BASAVAI AH
21	O.S. 211/2011 (ARGUMENTS) IA/1/2011		N.D.HARSHITHA Vs GANGAMMA	
22	O.S. 287/2011 (ARGUMENTS) IA/1/2011		G.L.PARAMESHWARAPPA Vs P.S.GANGADHARAIAH AND OTHERS	C.G.SATHYANARAYANA
ARGUMENTS BY ADV. DEFTS.				
23	O.S. 157/2009 (ARGUMENTS)		Anandappa Vs Lingaraju	
ARGUMENTS BY ADV. PLFFS.				
24	O.S. 187/2010 (ARGUMENTS)		SHANARAPPA Vs A SHIVAMMA	N.BASAVARAJU
25	O.S. 347/2015 (Further Chief of DW.1) IA/1/2015		Shivalingaiiah Vs Basavaraju	S.Rajesh
26	O.S. 379/2017 (Further Chief of DW.1)		Yarraiah Vs Siddalingaiiah	S Ranganatha
Cases listed below are adjourned due to Covid 19				
27	FDP 25/2015 (SUMMONS) IA/1/2015	02-12-2020	A.P.Nagarathna Vs S.Puttarangaiah	K.Shashikumar raj urs.

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	Crl.Misc. 34/2020 (SUMMONS)		L.Manjunatha Vs Thahasildar, Gubbi	Shivaraju
2	Crl.Misc. 35/2020 (SUMMONS)		Susheelamma Vs Thahasildar, Gubbi	H D Basavaiah
3	C.C. 249/2013 (ARGUMENTS)		Chelsur Police Station Vs Kumar	APP- R Viswanatha
4	C.C. 559/2014 (ARGUMENTS)		Range Forest Officer Vs Rajesh	B.S.M

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 406/2017 (Further Chief of PW.1)		Sujatha M.B. Vs M.B. Ravish	Chintamani Ramasharma Balasubrahmanyam
11.00 AM to 02.00PM				
15	O.S. 410/2015 (SUMMONS) IA/1/2015		G.R.Nataraja Vs Ningappa	S.R.Ramakrishnaiah
16	O.S. 140/2020 (SUMMONS)		Canara Bank Vs Manjula	B Shivakumar
17	O.S. 262/2020 (SUMMONS)		T.S. Nanjundaiah Vs Huchaveeraiah @ Rajanna	Siddalingaiah B

WRITTEN STATEMENT

18	O.S. 170/2020 (SUMMONS)		Susheela Vs Lalithamma	K M Srinivas
19	O.S. 150/2020 (NOTICE) IA/1/2020		D. Chandrappa Vs Chandraiah	M D Suresh
20	EX 25/2016 (Objection)		Panchaksharaiah Vs Sowbhagya	N Sadashivaiah
21	O.S. 68/2015 (STEPS)		Vishalamma Vs Mariyamma	C.R.Balasubramanyam
22	O.S. 10/2015 (EVIDENCE)		Rudresh minor, rep by P.R.Shashikala Vs Shivakumar P.R.	R.Jegannath
23	O.S. 28/2015 (EVIDENCE) IA/1/2015		Hariyanna Vs Rangaramaiah	K.M.Srinivasa
24	O.S. 290/2015 (EVIDENCE) IA/1/2015		K S Nagalingegowda Vs K C Beluriah	K G Narayana
25	O.S. 106/2016 (EVIDENCE)		Rathnamma Vs Siddarumaiah	C.G.Sathyanarayan

CROSS EXAMINATION OF DW

26	O.S. 293/2009 (EVIDENCE)		Siddalingaiah Vs Nagappa	
27	EX 14/2014 (ARGUMENTS)		Narasimhaiah Vs Yallappa	H.V.Ranganathareddy
28	O.S. 238/2011 (Further Chief of DW.1) IA/1/2011		MAHADEVIAH Vs GANGANNA	S.K.RAMESH

29	O.S. 372/2018 (Further Chief of PW.1) IA/1/2018		Narasimhaiah Vs Narasimhamurthy	Nandeesh B V
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Cases listed below are adjourned due to Covid 19

30	308/2015	08-12-2020		
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CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesh N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	CrL.Misc. 370/2019 (Issue FLW to respondent)		Sharadamma Vs C.B.Mallikarjunaiah	B S Madhusudhan

Cases listed below are adjourned due to Covid 19